

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 332 /1993

Ayyadurai & Ors.

Versus

D.O.P. & Ors.

Date of Order

Orders

16/6/93

This is a misc. petition filed by applicant through his counsel for joint application in O.A. No. 355/93. This is a D.B. Case & pertains to Jaipur jurisdiction.

On scrutiny found in order.

S.O. (Judicial) 11/6

P. S. Mehta

17/6/93

None present for the applicant.

Register & Put up in Court
for admission on 18.6.93

REGISTRAR
C.A.T., JAIPUR

18/6/93

Mr. R.C. Gaur - Counsel for the petitioner.

M.P. is allowed for
joining ^{herein} together.

(D.L. Mehta)
Vice-Chairman